

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Srinagar)

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**Subject:-Assignment of additional charge of Principal Magistrates, Juvenile Justice Boards.**

**ORDER**

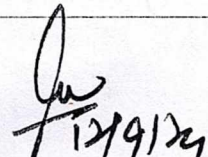
**No: 1399 of 2024/RG**

**Dated: 12.09.2024**

In supersession of arrangements made earlier, the additional charge of the vacant posts of Principal Magistrates, Juvenile Justice Boards, as stated in 'Column-2' is hereby assigned to the judicial officers as mentioned in 'Column-3' against each:

S. No.	Name of the Juvenile Justice Board	Charge assigned to
1	2	3
1.	Principal Magistrates, Juvenile Justice Board, Srinagar	Sub Registrar, Srinagar
2.	Principal Magistrates, Juvenile Justice Board, Anantnag	Sub Judge/Special Mobile Magistrate, Anantnag
3.	Principal Magistrates, Juvenile Justice Board, Shopian	Chief Judicial Magistrate, Shopian
4.	Principal Magistrates, Juvenile Justice Board, Pulwama	Chief Judicial Magistrate, Pulwama
5.	Principal Magistrates, Juvenile Justice Board, Baramulla	Sub Judge, Baramulla
6.	Principal Magistrates, Juvenile Justice Board, Budgam	Munsiff, Budgam
7.	Principal Magistrates, Juvenile Justice Board, Rajouri	Sub Judge/Special Mobile Magistrate, Rajouri
8.	Principal Magistrates, Juvenile Justice Board, Reasi	Sub-Judge, Katra
9.	Principal Magistrates, Juvenile Justice Board, Leh	Chief Judicial Magistrate, Leh

**By Order.**

  
(Shahzad Azeem)

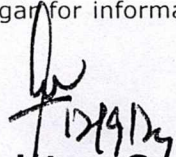
**Registrar General**

**Dated:- 12.09.2024**

**No:- 41373-432/RG/GS**

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_;  
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K.
5. Registrar Judicial, High Court of J&K and Ladakh Jammu/Srinagar.
6. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;  
.....for information;
7. Member Secretary, J&K Legal Services Authority (Secretary, Juvenile Justice Committee) for information and n/a please.
8. Member Secretary, Ladakh Legal Services Authority;
9. All Principal District and Sessions Judges of the UTs of J&K and Ladakh;
10. Concerned Officers \_\_\_\_\_;  
.....for information and necessary action.
11. Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and uploading the same on the High Court website.
12. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and for keeping the record of the same.
13. Order file

  
**Registrar General**

*Dr. Syed Ahsan  
to copy.  
done  
12/09/2024*